

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.3/TT/2023

Subject : Petition determination of transmission tariff from COD to 31.3.2024 for two numbers transmission assets under Transmission System associated with Mundra Ultra Mega Power Project.

Date of Hearing : **30.9.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited and others

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha, Advocate, PGCIL
Shri Ravi Sharma, Advocate, MPPMCL
Shri Anup Jain, Advocate, MSEDCL
Shri Mohd. Mohsin, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

At the outset, learned counsel for the Petitioner submitted that the pleadings have already been completed in the matter, and written submissions have also been filed. She prayed that the matter may be reserved for the order. Learned counsel for the Respondent agreed to the same.

2. Considering the above, the Commission reserved the matter for order.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)